

(11)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

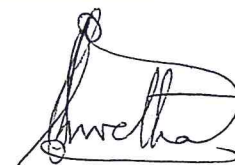
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/518/ (IB)/2017  
NAME OF THE PETITIONER(S) : POLARIS BANYAN HOLDING PVT LTD  
NAME OF THE RESPONDENT(S) : AUROMED HOLDINGS PVT LTD  
UNDER SECTION : 433 ( e)(f)

| S.No.                  | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM |                   |             |           |

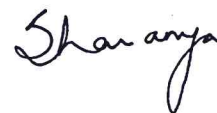
1. TK Bhaskar  
Shwetha Vasudevan

counsel for  
Petitioner



2. Sharanya Vaidyanathan  
For. T. Poornam

counsel for  
the Respondent



**ORDER**

Counsel representing both the parties are present. Counsel for respondent prayed time for making submissions in relation to the final outcome of the settlement talks between the parties. Time extended at request of both the counsel. Put up on 16.11.2017 at 10.30 A.M.

-sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)